Orissa. Further examination of the meteorological data have brought out the following unfavourable factors for locating the steel plant at Paradip:

Budget (General)

- (a) design parameters would have to withstand a wind velocity of 250 KPH as against 170 KPH envisaged earlier.
- (b) sand filling will have to be 7 metres against 3 metres considered necessary earlier; and
  - (c) consequential infrastructural investment of substantial dimensions to ensure proper alignment for the road and rail network leading to Paradip.

In view of the above, Government have decided to change the site to a place in Daitari region about 120 kms inland in Orissa State itself. Considerations of logistics and safety, substantial savings in infrastructural costs, economies in cost of site preparation and recurring cost over the life of the plant would justify this change. This decision will not result in any delay in the time schedule for the construction of the steel plant.

# THE BUDGET (GENERAL) 1982-83—GENERAL DISCUSSION—Contd.

श्री बुद्ध प्रिय मोर्य : माननीय उपसभाध्यक्ष जी, विज्ञान के विकास ने दुनिया को बहुत छोटा बना दिया है, इस तथ्य को सामने रखते हुए यदि भारतवर्ष का कोई नेता या दल यह स्राणा करता है कि स्रंतर्राष्ट्रीय तनावों स्रोर ाखचावों से भारत को प्रतिष्ठा बच सकती है तो मेरे विश्वास से वह भूल करता है । यहीं नहीं, श्रीमन, जहां दुनिया में युद्ध का तनाव है, दुनिया बहुत छोटो हो गई है, तेल जिन राष्ट्रों के पास है वह तराजू लेकर बैठते हैं स्रोर जब चाहें तब स्राप्त हंग से उसकी कीमत

बढाते हैं । यही नहीं, स्वयं देश में जब ग्राधी ग्रादादी गरीबी की रेखा के नीचे है, जिस पर कोई भी बजट किसी भी तरह का दबाव या टैक्स ला नहीं सकता, ऐसी परिस्थितियों में जब कि भारतवर्ष में विदेशों से तिजारत में 5 हजार करोड़ रूपये से ज्यादा का इंबैलेंस या घाटा हो, जब कि समझदार विरोधी दलों के नेता हड़ताल का नारा लगायें श्रीर प्रोड-विटविटी को घटायें, उत्पादन को घटायें, इन तमाम परिस्थितियों में यह जो बजट माननीय वित्त मंत्री जी ने पेश किया है, मैं समझता हूं कि इससे श्रच्छा, संतुलित; इससे ज्यादा बैलेंसङ कोई हो नहीं सकता ।

# [उपसमाध्यक्ष डा. (श्रीमती) नाजमा हेपतुल्ला) तीठासीन हुई ।]

उपसभाष्यक्ष महोदया, इनफ्लेशन का इस सरकार के मुकाबले में जनता पार्टी को ज्यादा नजुर्वा है। वे 23.3 फोसदी तक पहुंच चुके थे इनफ्लेशन के क्षेत्र में। 1981 में घटाकर इसकी 15.9 फीसदी श्रीर जनवरी 1982 में इसको घटाकर 4.9 फीसदी कर दिया गया है। महोदया, मेरा निवेदन ग्रौर मेरा विश्वास भी है कि यह बजट इनफ्लेशन की नहीं देगा क्योंकि जब मुद्रा-स्फीति होती है तो शोषित समाज के ऊपर इसकी सबसे ज्यादा गहरी चोट पडती है श्रीर चोट पड़ती है उन लोगों पर जिनकी बंधो हुई तनख्वाह हैं, चाहे वह प्रोफेससं हों, डाक्टर्स हों, इंजीनियर्स हों, टैक्नोक्रैट हों, षा ब्यूरोकेट हों, मुझे इस बात का विश्वास है कि इस बजट में इस बात का ड्यान रखा गया है कि किसी भी प्रकार से इन्फ्लेशन को बढ़ावा न दिया जाए। साथ ही साथ यह भी माननीय सदस्यों ने जिनका विरोधी दलों से सम्बन्ध

है, उन्होंने स्वयं स्वीकारा है कि **ब्लैक** 

[श्रीबुद्ध प्रियमौर्य] मनी देश में शैतान की तरह हावी है। मेरा यह विश्वास है कि यह बजट ब्लैक मनी को भी, अगर खत्म नहीं पायेता, अगर कम नहीं कर पायेता कम से कम इस बजट के द्वारा धन को बढावा निश्चित तौर पर मिलेगा। यह मेरी मान्यता है, यह मेरा विश्वास है क्योंकि ब्लैक मनी के 1953-54 में अनुमान जो लगाया गया है उसके अनुसार 600 रूपमें का माना जीता है। 1961-62 में यह बढ़कर 700 करोड़ हुए। 1965-66 में यह बढ़कर 1000 करोड़ रूपये हो गया । 1968-69 में 1400 करोड़ रूपमे था । 1965 से 1968 करीब 2300 घरोड़ और 1968 करीब 2833 करोड़ हो गया । 1970 में यह करीब 3000 करोड़ का था भाज ऐसा मनुभान लगाया जाता में विशेपज्ञ तो नहीं हूं इस क्षेत्र लेकिन जो कुछ भी पहने को मिलता उससे ऐसा अनुमान लगाया जाता कि काला धन इस देश में करोब हजार करोड़ रूपसे के श्रासपास बावजुद इस के कि एक बांड जारी किया गया था भारत सरकार के द्वारा ग्रौर उस में कुछ सफलता भी मिली थी, लेकिन ब्लैंक मनी पूरे तौर से समाप्त नहीं हुमा। मेरी यह मान्यता है, ऐसा मैं विश्वास करता हूं कि इस बजट के द्वारा ब्लैक मनी पर अंक्ष्म लगेगा, यह बजट बचत को बढ़ावा देगा, इस के द्वारा सेविंग्स को बढ़ावा दिया जायेगा। दो तरह की निजी बचतों की इस बजट में व्यवस्था की गयी है। सामाजिक सुरक्षा पत्न, जो 18 से 45 वर्ष तक की उम्म के लोगों के लिये होंगे ग्रौर वह 5000 रुपये तकं के हो सकते हैं। दस वर्ष के बाद इन की तिगुनी कीमत हो जायेगी, 5000 के 15000 हो जायेंगे। ग्रच्छा

होता यदि माननीय वित्त मंत्री इस 5000 की राणि को बढ़ा कर 15000 कर देते तो इम के जरिये से बचत का दायरा बढ़ा जाता है थ्रौर मेरा ऐसा अनुमान है कि करीब 800, 900 करोड़ रूपये तक इस में थ्रा सकता था। दूसरा श्रीमन्, कैपिटल इंबेस्टमेंट बांड है। जहां यह व्यवस्था की है, अच्छा होता अगर बजट में इस के एकाउन्ट के बारे में लेखा जोखा न लिया जाता। मेरा ऐसा विश्वाम है कि अगर एकाउन्ट के बारे में से इस का लेखा जोखा न लिया जाता जैसा कि पैरा 24 में है जिस में थ्राखिरी शत लिखी है कि:

"Purchasers will have to duly account for these investments."

**ग्र**गर यह शर्त न रखी जाती तो मैं यह महसूस करता हूं कि काले धन को काफी हद तक इस के दायरे में लाया जा सकता ·था ग्रौर वह काला धन जो हमारे तमाम <del>ग्रनुमानों को, वह काला धन जो हमारे</del> तमाम ग्रंकन को खराब कर जो राष्ट्र के संतुलन को विगाड़ देता है उस काले धन पर बहुत बड़ा श्रंकुण हो जाता। मेरी एक ग्रौर मान्यता है कि कृषि के क्षेत्र में इस बजट के द्वारा उत्पादन बढ़ेगा। हमारे बहुत से माननीय सदस्यों ने ऐसा कहा कि यह देश कहां जा रहा है। देश बहुत सही दिशा में जा रहा है। जिस वक्त ग्रंग्रेज इम हिन्दुस्तान को छोड़ कर गये मुश्किल से 50 मिलियन टन ग्रनाज पैदा होता था, इस देश में म्राज 130 मिलियन टन से लेकर 135 मिलियन टन तक उत्पादन का ग्रंकन किया जाता है। दोगुने से ज्यादा । यह उत्पादन विना नहरों के तो नहीं हम्रा श्रौर नहरें बिना डैम के तो नहीं बनी। श्रगर डैम बने तो वह बिना फौलाद श्रौर बिना सीमेंट के तो नहीं बने। यह तमाम हुई हैं। मैं चीजें एक दुसरे से जुड़ी निवेदन यह करना चाहता हूं कि यदि

हम ने जिस तरह खेती उत्पादन बढ़ाया ग्रगर उसी तरह से श्राबादी की , बढ़ोत्तरी पर रोक लगाते तो शायद स्राज कोई भी इस देश में भूखा श्रौर नंगा नहीं रहता। तरक्की तो की है लेकिन भ्रनुशासन में कमी रही। मेरी ऐसी मान्यता है। एक ग्रोर ग्राज देश में लगभग 185.8 मिलि-यन हेक्टय जमीन खेती लायक है, लेकिन उस में से कितनी पर खेती होती है। मुश्किल से 142 मीलियमन हैक्टेयर जमीन में खेती होती है। इस खेती में भी जिसकी पूरी तरह से भ्रावपाशी मिल जाती है वह 38 मिलियन हैक्टेयर है लेकिन उसको भी पूरा ग्रौर ग्रच्छाबीज नहीं मिल पाता। 104 मिलियन हैक्टेयर जमीन के लिये पूरी ताकत ग्रौर शक्ति लगानी चाहिये। जहां तक पानी की शक्ति का सवाल है स्रौर जितनी शक्ति पानी की भारतवर्ष के पास है उतनी दुनिया में बहुत कम देशों के पास है। हमारे पास मीठा पानी है लेकिन वह पानी चाहे वह बरसाता का पानी हो, नदी का पानी हों, चाहे वह जनीन के ऊार से या जारीन के नीचे से बहता हो उपका 4/5 हिस्सा बहुतर जमीन के ऊतर बाढ के रू। में ग्रीर जीत के नीचे बहनर समुद्र के नमकीन पानी में मिल जाता है। अगर हम तेन के अभाव में इस पोटेन्सनल को इश्तेनाल करें तो मेरा ऐसा विश्वास है इस देव में 300 मिलियन दन स्रताज पैदा हो सकता है और 300 मिलियन टन ग्रभाज में से 150 मिलियन टन यहां के लिये ग्रौर 150 मिलियन दन गोरे लोगों के बाजार के लिये इस्तेमाल किया जा सकता है। रोटी की शक्ति तेल की शक्ति से ज्यादा होती है। लेकिन दुर्भीग्य से हम यह हम कर नहीं पाये। हमारी शक्ति उन पर जुटा नहीं पाई। ब्राज जो यह बजट है इम बजट ने पूरी शक्ति लगाने की कोणिश की है। मैं कहता हूं कि आगे जो बनद हों उन में हमारी पूरी

शक्ति इस बात पर लगे । हम देखते हैं
कि एक ही वक्त में सुखा, एक ही वक्त
में बाढ और एक ही वक्त में तबाही हो
जाती है । पानी जो एक बरदान बन
सकता है अभिशाप बन जाता है । काश इस
पर हम तेजी से चलों । वित्त मंत्री जी
ने अपने इस बजट में इस बारे में जिक
किया और बहुत बड़ी तादात में खेती के
लिये पैता रखा । 20 सुनी कार्यक्रम में
आवपाशी एक मुख्य लक्ष्य बनाया गया है।

इंडस्ट्रेयल प्रोडेक्शन के लिये निवेदन करना चाहता हूं । इन्डस्ट्री मिनिस्ट्रे में मैं स्वयं राज्य मन्त्री रहां हं। भेरी ऐसी मान्यता है कि इस बजट के द्वारा इंडस्ट्रेयल ग्रोथ होगीं, प्रोडेक्टिविटी को बढ़वा मिलेगा . हमारे जो मित्र इपसे नाराज है मैं उनको बताता चाहता हूं कि 1979 - 30 की तरफ अप्रगर जाएं इंडस्टे.यल ग्रोथ म।इनम में था। 1.4 परसेंट था। 1980-31 में यह यह प्तन ४ पर ग्राया ग्रीर 1981-32 में यहष्त्रभाषा । मेरा यह विश्वास है कि इन बजट के द्वारा इंडस्ट्रेयल ग्रोथ, यदि यह विरोधी दल ग्रान्दोलन की बात न करें, तालाबन्दी की बात न हड़ताल की बात न करें, भारतबन्द की बात न करें,तो धेरा विश्वास है 1982-83 में 10 फी नदी के ब्रास्पास ग्रोथ होगीं । ऐसी मेरी मान्यता है। हालांकि आंकडों कहा जा रहा है कि भारत सरकार को श्रौर से कि 8 फोसदो से ज्यादा होगी। लेकिन मेरा विश्वास है कि अगर आपका सङ्गोग मिलोगा इन क्षोत में तो प्रोडक्शन 10 फी.सर्वातक ग्रासक्ती है।

श्री हुवभदेव नारायण यादव (बिहार) 20 परसेंट हो जायेगी।

श्री बुद्ध प्रिय मोंगं : श्रापका सहयोग यहां हो नहीं है श्राप मैदान में तो क्या सहयोग वोंगे। मैं इन बगट का समर्थदन करने के लिये इन लिये खड़ा हुआ हूं

### [श्री बृद्ध प्रिय मोर्य]

कि इस बजट में व्यवस्था की गई है कि किस तरह से हमारी फीरेंन एक्सचेंज रिजर्व, जो कि एक तरह से सूख गई है, बढाया जाये। मैं इस के लिये जनता पार्टी को कोसना नहीं चाहता । हालांकि जिम समय कांग्रेस पार्टी ने इन के हाथ में सत्ता सोंपी थी तो 4 हजार करोड रुपये से ज्यादा विदेशी मुद्रा भारत खजाने में जमा थी और जिस समय सत्ता इन्होंने सोंपी तो उनके म्रांकडे ये म्राप दें देंगे। सुखा दिया था विदेशी मुद्रा को इन्होंने । इस बजट के जरिये नाम रेजीडेंट इंडियन जो विदेशों में रहते हैं उनको जो बढावा मिला है , उनके लिये कार्यक्रम दिया है इस बजट में मेरा विश्वास - है इस से विदेशी मुद्रा भालत में बड़ी तादाद में ग्रायेगी। लेकिन मैं यहां पर एक मुझाव देना चाहता हूं। इस में एक एम्बोग्बीटो है। 2.4.3.3177

Non-resident Indians of Indian origin but Indian citizens, and Nonresident Indians, permanent residents of the foreign countries and who are not citizens of India, but of Indian origin. विदेशों नें तरह ने लोग हैं। एक तो वे हैं जो भारत ने नागरिक हैं, लेकिन रोजो रोटी की तलाश में इंजोनियर बन करडाक्टरबनकरनर्सबन कर बन कर ड्राइवर बन कर श्रीर स्कील्ड श्रीर ग्रनस्कील्ड लेबरर बन कर बाहर चले गये हैं लेकिन वे भारत वे नागरिक है। दूसरे वेलोग हैं जो श्रोरिजिनली भारत ने थे लेकिन ग्राज वे भारत ने नागरिक नहीं है विदेशों में जाकर बस गये हैं। इन दोनों को साफ-प्राफ इस बजट में बताया नहीं गया है। साफ तौर संइसके बारे में मेरा विश्वास है कि वित्त मंती जी सफाई कर देंगे कि इन दोनों को क्षहां-क्षहां ग्रौर क्या-क्या

सुविधाएं मिलेगी साथ-साथ यह भी ध्यान रखा जाय कि जब वे लोग विदेशी मुद्रा में पैसा भेजे तो उनको इस बात की श्राजादी रहनी चाहिए कि जबने चाहे अपना रुपया लेजा सकते हैं। वे विदेशी मुद्रा भेजे श्रीर विदेशी मुद्रा वे श्रनुपात में श्रगर वेभारत में रुपया लेना चाहे या यहां परसम्पति खरीदना चाहे तो विदेशी मुद्रा वे अनुपात में भारतीय रुपया मिलना चाहिए। मैं समझता हूं कि वित्त मंत्री जी इस कमी को भी दूर कर देंगे और मैरा विश्वास है कि ऐसा करने से इस खाते से बहुत बड़ा लाभ होगा। जब मैं मंत्री था तो एक बार स्वयं मैंने मंत्री के रुप में एक कार्यक्रम रखाया श्रीर उसके जरिये से करीब ग्राठ वःरोड रोजाना के हिसाब से प्राताथा। यह रंपया जाता तो रहता है चाहे टेबल के ऊपर शे श्राए या टेबल के नीचे से त्राए । लेकिन अगर **ज्यादा स्**विधाएं दी जाएंगी तो इस धन को बढ़ाया जा सकता है। मेरा विश्वास है ग्रौर मेरी ऐसी मात्रयता है कि अगर स्विधाएं तो करीज 20 करोड़ बढ़ा दी जाय रुपये रोजाना विदेशी मुद्रा ने रुप में भारत के नागरिकों की स्रोर से स्रौर जो पहले भारत वे न गरिक थे उनको श्रोर शे विदेशों रोग्रासकते हैं।

श्रीमन् सेल्फ सफीशिएनसी के ऊपर
भी मैं दो शाब्द कह कर ग्रागे बढ़ना
चाहता हूं। जहां तक स्वालम्बी बनाने
का सावाल हैं बजट ने इस श्रोर एक दिशा
दी हैं। हमारे बहुत से माननीय सदस्यों
ने यह कहा कि यह बजट लोगों को
गुमराह करता है कोई दिशा नहीं देता
है। लेकिन मैं कहना चाहता हूं कि
इस बजट में 60 फीसदी रेभी ज्यादा
एनजी ने ऊपर व्यवस्था रखी गई है।
यह बजट देश को हर कीमन पर एनजी

के मामले में सरप्लस बना देना चाहता है। इस बजट में 90 फोसदी श्रधिक कुड ग्रायल का प्रोडक्शन बढ़ाने का लक्ष्य रखागया है। हर कीमत पर इस देश को कुड ग्रायल श्रीर पेट्रोलियम के मामले में हम स्वावलम्बी बना देना चाहते हैं है। इस श्रोर इस बजट में एक दिशा दी है। यह हमारा पुरा डिटरिमनेशन श्रीर निश्चय है। बजट में बहुत मजबूत तरोके से इस बात को रखा गया है।

जहां तक 20 नुकाती प्रोग्राम का सवाल है मैं इसको पढ़कर श्रापका समय 'नही लोना चाहताहूं लेकिन इस 20 नुकाती प्रोग्राम से शोषित समाज को बहुत बड़ी श्राशाएं हैं जैसे किसी भी धर्म में विश्वास करने वासे ब्यक्ति को अपने धर्म से अशाएं होती हैं मेरी ऐसी मान्यता है कि शोषित समाज को उतनो ही ब्राशाएं इस 20 नुकाती प्रोग्राम से हैं। इस 20 नुकाती प्रोग्राम पर पूरी शक्ति के साथ इस बजट में जोर दिया गया है। इसने लिए एक तरह से हमारे वित्त मंत्री धन्यवाद वे पात है। इस 20 सूती कार्यक्रम रेगांवों को पीने का धानी मिलेगा, इस 20 सूत्रो कार्यक्रम से पड़ती जमीन खेत मजदूरों को मिलेगी, इस 20 सूत्री कार्यक्रम से शोषित समाज को शोषण रे बचाया जा सकेगा इस 20 सूत्री कार्यक्रम से बीमारों को इलाज मिलेगा इस 20 सुती कार्यक्रम हे बेपड़े लिखे लोग साक्षर बनेंगें, इस 20 सूत्री कार्य कम वेह जमीन जो गांवों के बड़े बड़े जमीदार हड़प कर बैठे हुए हैं वह उन गरीबों को मिलेगी जिनवे पास जमीन नही है। ग्राज भी 35 साल की ग्राजादी के बाद कानूनी तौर ५र शोषित समाज के हाथ में कोई विशेष जमीन नही है। मेरा निवेदन है कि भारत सरकार लैण्ड

रिफार्म की 9 वी शेडयूल्ड में रख दे श्रगर लैंड रिफार्म के संविधान के 9 वें शेडयूल्ड में डाल सकोंगे तो श्राप अदालतों से चक्कर से बच जायेंगे। मैं हाई कोर्ट, सुप्रीम कोर्ट का श्रपमान नहीं कर सकता। सुप्रीम कोर्ट का मैं, स्वयं वकील हूं। लेकिन इस देश वे कोर्ट, इस देश की श्रदालते इस देश वे कोर्ट, इस देश की श्रदालते इस देश वे जज इस देश को देते कम है श्रीर रुकावट ज्यादा डालते हैं। इसलिये लैंड रिफार्म के मामले में कोई भी श्रदालत किसी तरह की देखल श्रन्दाजी न कर सके इसवे लिये मेरा निवेदन है कि इसको 9 वें शेडयूल्ड में डाल दिया जाय।

श्रीमन् अब मैं श्रागे डिफोन्स ५र श्राना चाहता हूं श्रीर फिर मैं श्रपनी बात को समाप्त कर दूंगा मैं श्रापका ज्यादा समय नहीं लूगा ।

जहां तक डिफोन्स की बात है पांच सौ करोड़ रुपया ज्यादा रक्षा वे लिये रखा गया है। श्राज किस तरह का वातावारण है इसका मैंने भी राष्ट्र प्रतिजीके ग्रभिभाषण में जिक कियाथा। ब्राज ब्रगर नर्वगैस का इस्तेमाल किया जाय तो पूरी दुनिया में कोई जिन्दा नही बचेगा, ग्रगर प्वाइजनियस गैस का इस्तेमाल किया जाय तो पूरी दुनिया में कोई जिन्दा नही बचेगा । ग्रटामिकः इनजी ग्राज इतनी ज्यादा हो गई है कि हड्डी की राख भी नजर न श्राये। इस तरह की ५रि-स्थितियां ब्राज है। ब्राज अमेरिका हमारे पड़ीस में फौजी ग्रड्डे बना रहा है। डियागों गाणिया में यू० न० स्रो० का रेजील्यू भन है कि इंडियन श्रोसन की जोन श्राफ पीस रखा जाय। लेकिन आज वहां बढ़ोतरी होती चली ! जा रही दै और वहां सात वैसित्स थे वहां पर 13 बेसित्म की व्यवस्था है। हजारों

ः 😅 । [बुद्ध प्रिय मौर्थ] 🚁 🙉 से ज्यादा रोजाना सितल ग्रीर श्रन सितल इंजीतियर ग्रीर वर्तर्स वहां काम कर रहे हैं। मेरे पास ब्रांतड़े हैं ५रन्तु मैं उनकों देवर आपका ज्यादा नही लेना चाहता । लेकिन वी-52 बहुत बड़ा जहाज होता है। श्रीमन्, ट्रान्भपोर्ट वे निये । ग्राज इंडियन ्रग्रोपन में वह लैंड कर सकता है ये उराइंट प्लेन सी -5 वहां पर लैंड कर सकते हैं। श्रीर मार करने बाली नेवी जीपहले हुआ करती थी म्यकिल से तीन आज उनकी संख्या बढ़ाहर 13 कर दी गई है। दिपेगो गांगिया का बेर बदारा जा रहा है और श्री लंग में मरी ऐसी जानकारी है कि वहां पर फौजी ग्रड्डा बनाने की साजिश हो रही है अमेरिका की। श्रमेरिका की साजिश बंगनादेश में भी फौजी ग्रड्ड बनाने की हो रही है ग्रौर एक तरह रे पाकिस्तान तो उनका फौजी अड्डा बनाही हुआ है। एफ 16 उनको मिलने वाला है अवतूबर, तें ह नहीं यह बहुत जल्दी मिल जायेगा। एफ-16 इप क्षेत्र में ऐसी मार करने वाला जहाज है जो इन क्षेत्र के पूरे बैलेंन्त्र को समान्त कर देशा । एक तरफ तो श्रमरिका को यह रिपोर्ट है वह चारों तरफ से हमें युद्ध में झोजना चहिता है और दूपरी तरफ वह हमारे से दोस्ती चाहता है। व साव में अमेरिका देखता यह है कि हिन्दुस्तान का जनतत उनके रास्ते में एक रुकव्यट हैं और वह जो ग्रपने यहां जनतंत्र में विश्वास करता है विदेश में फीजी फोर्पेज की प्रेफरेन्त देता है तरजीह देता है। तो ऐसी परिस्थित में जबकि चरों तरफ युद्ध का वातावरण हैदेश वे डिफों। वे लिये 500 करोड़ रुश्ये ज्यादा वित्त मंत्रीने प्रावधान किया

इपने लिये भी उनको बधाई देना हं उनका हदय ने ग्रभारी हूं ग्रीर मैं महसून करता हं कि ग्रगर श्रीर भी उनादा रुपये की जरूरत पड़ेतो इन सदन को ग्रीर उनसदन कोत्तरन इनको स्वीकार करना च हिए वयों कि किसी भी कीमत पर हम सन 1962 को नहीं देखना चाहते किसी भीकीमा पर हम उस राष्ट्र पर विश्वास नही कर सकते जिलने 1947 में हम पर हमना किया, 1965 में हम ५७ हमना किया, 1971 में हम ५० हमला किया और कल बभी भीवह हमला करने बाला है। ग्रगर ऐसा न होता तो काश्मीर का 🛔 जिक फिंनही आता, ग्रगर ऐसा इरादा नहीं होता तो जिस साहब एटन वस्त्र की बात नहीं करते। मैं जिया साहब को यहां पर कोट करता है उनके ग्रपने ही शब्दों में। उन्होंने एटौिमक एनजीं के बारे में कहा है कि कैसे वह इस शक्ति में विश्वास करते है। उनको यहां कोट कर रहा हूं।

General Zia was quoted as saying in an interview with reporters of a semi-official news agency of Turkey.

"The future of the world lies in nuclear technology. Therefore, Pakistan will make every effort to provide and own this technology."

यह उसकी मान्यता है । जो कुछ खबरें ब्रा रही हैं उससे लगता है कि उन्होंने करीव-करीब अपनी मंजिल पूरी कर लीं है इस क्षेत्र में एक ऋंग्रं वह उसका मीद्रा ही तजुर्बा करने वाले हैं। ऐसी परिस्थिति में ग्रागर 500 करोड़ राये ज्यादा रखे हैं तो इस परिस्थित में श्रीग्र विरोधो दल के लोग इनको समझ पाते ग्रीर उसका विरोध करते हैतो मुझे

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उनकी बुद्धि पर तरस ग्रीर दया ग्राती है। श्रीमन्,

"ग्राने चेहरे पर किसे दाग नजर प्राते हैं, वनर हर शबर को माईना दिखा देना है।" यही थे, सत्ता में थे, । इनपनेशन का न्या हाल था, यही थे सत्ता में । शोषितों की क्या हालत थी ? बेलछी ग्रीर पिपरा में क्या हमा ? यही उस वक्त सत्ता में थे। का हाला थी उस समय देश की ? हम सींमेंट एक्तपोर्ट करते थे। खुद मैं इन्वार्ज था तीमेंट काहम विमेन्ट एक्स-पोर्ट करते थे इन्होने इम्पोर्ट करना शह किया। हम चीनी बाहर भैजने थे तो इन्होंने चीनी बाहर से शरू किया । मंगाना हम फील द बाहर भजते थे इन्होंने बाहर से मंगबाना शुरू कर दिया । इन्डस्ट्रियल प्रोडक्गाका का हाल था? यह भ्रष्टा-चार की बाद करते हैं। मैं उसकी दोहराना नहीं च हना हं लेकिन भ्रष्टाचार किया गया मीमेंट के लोडिंग अनलोडिंग में। उस वक्त लोडिंग मानलोडिंग में ही तीत करोड रुखे का गवत हुमा था। यह मामला प्रिवीलेज कमेटी में भी गया भौर उस के बाद वह खिलक बिलख हो गरा । मैं शिदन करना चाहना हं कि श्रोमान जिस समय सत्ता रहे थे। जितना समय इनको सता में रहने के लिये मिना वह पूरा समय भी न विता पाये । जनता ने इन में विश्रवास पांच वर्ष के लिये सत्ता में भेजा लेकिन यह इतने नाजहल निकले, नासमझ निकले या नातजुरबेकार निकलेकि सत्ता को संमात नहीं पाये । पूरा समय भी नहीं कर पाये । कौन सी समस्यायें हैं जो उन्होंने ग्रान सत्ता के जीवनकाल में हल कीं। ? चाहेला एण्ड ग्रार्डरहो उसकी क्या हाला थो। वह यह देश जानता है सारा सदन जानता है। इसी सदन में प्रस्ताव पास हवा । यह कितनी मान्यतास्रों बाले थे, ग्राज यह मान्यात्रों की बात करते

है। हमारे मिल कितनी मान्यता थे । इसी सदन में प्रस्ताव पास किया समय के प्रधान मंत्री के बेटे ਤਜ਼ और गृह मंत्री के रिश्तेदारों के खिलाफ भ्रष्टाचार के ग्रारोपों जांच के लिये इन्क्शयरी होनी चाहिए। स्वयं मिर्घा साहब ग्रध्यक्ष थे वहां पर विराजमान थे। उस समय प्रस्ताव पास हमा । परन्तु पास होने के बाद इस कुर्सी पर बैठ कर इस सीट पर बैठ कर श्राडवाणी जो ने कहा था कि इस प्रस्ताव को हमारी सरकार स्वीकार नहीं कर सकतो । किस तरह से जनतंत्र की परम्पराग्रों की बात यह ग्राज करते हैं ? इन्होंने जनतंत्र की परम्पराश्रों को तोडा कलम की एक नोक से । मैं हमेशा कहता रहाहं --

Ours is the Constitution quasi-Unitary and quasi Federal.

लेकित इन्होंने इसको मान्यता नहीं दी। इन्होंने कलम की एक नोक से केन्द्र के चुनाव को आधार बना कर केन्द्र के चुनाव को अधार बना कर केन्द्र के चुनाव को कभी भी प्रान्तों का प्राधार नहीं बनाया जा सकता है प्रान्तों के चुनाव को कभी भी केन्द्र का ग्राधार नहीं बनाया जा सकता। ग्रगर कल गलत हुग्रा तो वह गलत हुग्रा ग्रीर ग्राज हुग्रा तो वह भी गलत है लेकिन यह परम्पराग्रों की बात करते हैं। जनता पार्टी सत्ता में थी तो इन्होंने कलम की नोक से प्रातों की जनप्रिय सरकारों को बखीस्त कर दिया था। ग्राज यह केरल की वात करते हैं। तो मैं यह कह देना चाहता हूं कि

''ग्र⊰ने चेहरे के दाग किसे नजर ग्राते हैं वक्त हर गख्स को ग्राईना दिखा देता है ।''

यह सारा देश जानता है, यह सदन जानता है ग्राज जो हमारी समस्याये है इन समस्याग्रों को हल करने के लिये जिम्मे-दारी सत्ताधारी दल के ऊपर हैं जिस को भारत वर्ष का समर्थन प्राप्त है।

## [श्री बुद्ध प्रिय मौर्य ] 🎠

उनको निभाने के लिये. समय ग्रब थोडा रह गया इस लिये उनको निभाने के लिये **ब्राज** हमें स्वयं पर ही सख्ती बरतनी पड़ेगी । यहां पर कुछ सुझाव हमारे सामने आये हैं साल्वे साहब ने कहा कि वेलंथ टैक्स इलोज्यूरी हैं । मैं इसका ् वस्य दनत रागाः । समर्थन करता हूं । वेस्य टैक्स इलोज्यूरी है। उस को समाप्त करिये, खना चाहते है तो उसको प्रेक्टिकेबल बनाइये एक सुझाव ग्राया था बन्धी हुई तन्ख्वाह वालों पर तो आपका अंकुश ज्यादा चलता हैं जितने भी बुद्धिजीवी हैं, जितने कातिकारी हैं, जितने भी समाज सेवक पैदा होते हैं वह मिडिल क्लांस से ही ज्यादा माते हैं तो वह मंजूश ज्यादा है, कम होश्र चाहिये। इन्हीं चन्द शब्दों के साथ साथ इन सुझाग्रों के साथ यह जो पांच हजार की मियाद है सेविंग की इनको 15 हजार कर दिया जाये। जो बांड को ग्रापने व्यवस्था की है उस बांड में ग्राप श्रकांउन्ट न पूछें ताकि ब्लैक मनी कार्नर किया जा सके इनफ्लेशन जो है हमेशा के लिये उस की गर्दन कों मरोडा जा सके । इन शब्दों के साथ में ग्रापेका धन्यवाद करता है श्रीर इसं बजट का समर्थन करता हूं। धन्यवाद ।

MOHINDER KAUR SHRIMATI (Himachal Pradesh): . Madam Vice-Chairman, I must confess that my reaction to this Budget is a mixed one. Partly I find it is good, partly it is young disappointing. Maybe the Finance Minister did not have much time at his disposal for its formulation. Let us hope that next year when he presents the Budget he will come with a more realistic Budget.

Madam, I am not going into details because my colleague has very ably spoken at length on the budget. I am only going to touch just a few aspects of our economic situation in general.

Madam, the Government procose to burden the people of this country through their budget and other proposals to the tune of Rs. 1,300 crores. They have also left an uncovered gap of Rs. 1,365 crores. Don't you think that this is going to push up the prices to a still higher level? Over the years, the people of this country have accepted increased taxation and soaring prices. But I would like to ask: What can the Government claim as the overall achievement?

The other day, Madam, I was looking at the World Bank Report of 1981 on the economic growth. This covered the period of two decades. 'I 🖔 find that India ranked 105th among the 124 countries till the Third Plan period. Increase in industrial production till 1965 was something like 8.10 per cent a year. Since then it has fluctuated sharply and the average has gone down considerably. Investment in the public sector from our national income went by 23 per cent in 1950-51 and since then it was merely 9.2 per cent in 1965. All this investment is giving poor returns. reason for the poor The principal result is, I think, delay in completion of projects which push up the costs. \* The second reason for the poor result, I feel, is under-utilisation of capacity.

The other day I was looking at the newspaper and I found that Mr. Raju Gandhi gave some very telling figures about under-utilisation of capacity. The reasons for under-utilisation are obvious. The question is what steps the Government proposes to take.

This is the year of productivity. What targets have been fixed and who is made responsible for achieving these targets? What penalty will be imposed if the targets are not fulfilled? Unless that is done, production in the public sector undertakings is not going to improve. I find that none of these has been spelt out in the budget documents. Whatever

may be the increase in the national income, the said fact remains that vast millions of our people are destitution. There are 12 crores of our people in this country whose income is only Rs. 15 a month. With this inflation and soaring prices in the country, how do you expect them to keep their body and soul together? We take family as a unit of five , persons. Can you imagine a family of five members with a mere Rs. 75 a month to manage in this country?

On top of everything, the employment situation in the country is worsening. In the last ten years the number of unemployed people registered in the employment exchanges in the country has from four millions to 17 millions. Is there any wonder that young people become anti-social and pose threat to law and order? What do you see every day when you pick up your newspaper? You do not have to go very far. Under the very nose of the Central Government in the capital you see reports of banks and postoffices being looted. This threat to law and order is because there is no proper employment policy for the Government.

Another important point that I would like to touch upon is our imports. Imports have doubled up from Rs. 1,600 crores in 1978 to Rs. 3,200 crores in 1981 and our deficit in foreign trade has gone up three-fold just in three years. It is really odd that at a time when the problem of foreign trade demands top attention, Ministry is headed by a mere Minister of State without any voice in the Cabinet and the State Trading Corporation is without a Chairman. Another important matter that would like to touch upon is family planning which to my mind, is of crucial importance. Unless we can curb our rate of growth in population and make a substantial dent in the birth development efforts will rate, our become meaningless. The other day I was looking up the Census Report

which reveals an uneven rate of population growth in different States. For instance, in Tamil Nadu, in the last decade, it has come down from 2.3 per cent to 1.7 per cent, in Kerala it has come down from 2.6 per cent to 1.9 per cent, and, in Orissa, it has come down from 2.4 per cent to 2 per cent, whereas, in contrast, in U.P., the population growth rate has gone up from 2.2 to 2.5 per cent, which is a substantial jump, in Rajasthan it has increased from 2.7 per cent to 3.2 per cent, and in Bihar, it has gone up from 2.1 to 2.4 per cent. I personally feel, Madam Vice-Chairman, that the Government inquire into the factors responsible for this and should make a proper study of how the family planning programmes have been implemented in those States which have been able to bring down the birth rate and should also study the factors leading to the increase in the birth rate and wherever the States have been able to meet with success, the experience of those States should be made applicable to those States where the birth rate has been steadily rising. I said in the beginning that it is of crucial importance to make a substantial dent; totherwise, all the benefits of development programmes, the benefits of all our Plans, will be eroded.

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We have done very well in the field of agricultural production and our food production has considerably gone up. But, when you look at the per consumption in the country, capita since 1965, you will see that the per capita consumption in the country of cereals and pulses has gone down. That is why I am saying that all the benefits of our development programmes will be eroded. Therefore, once again I would plead that the Government should give a serious thought to this; otherwise, we will all be in serious trouble. Thank you, Madam.

RAM NIWAS MIRDHA SHRI (Rajasthan): Madam Vice-Chairman, when the Budget is presented, it [Shri Ram Niwas Mirdha]

happens every year, a lot of things are said by way of comment on, and criticism of the Budget and new phrases are coined and epithets are hurled against the Budget proposals in various forms. This has happened this year also and it has been variously described as totally unimaginative, conventional, timid, lacking in nerve and courage, non-event of the year and so on. But there is a certain lack of conviction even when these things are said by way of criticism One headline says: "Budget a rebuff to IMF"; another headline says: "Taking to capitalist path". So, whatever is said, is said according to the political and ideological predilections of the people who are saying these things. Even the people who are on the same ideological wavelength are rather confused. Mr. Minoo Masani and Shri Nani Palkhiwala are the ideological high priests of Indian capitalism. Mr. Masani says that the deficit is too much and it will be inflationary. Mr. Palkhiwala that the Budget is timid and much more deficit financing should have been resorted to. meaning thereby that more concessions should have been given to the corporate sector. So, in a way, criticisms from both the sides sort of cancel each other. But one thing is clear that there is not much criticism of the privisions of the Budget as such and its various aspects. The only criticism is that a favourite sector has not benefited to the extent they wish. One thing that is said is that the Budget has been presented in stages. There were some duties levied before and postal rates were enhanced, which should not be done and it should be done only at one point of time, which means the Budget Frankly, I do not disagree with this approach because important decisions which affect the economy of the country cannot wait. whole situation is constantly under review and if circumstances so warrant the Government is actually dutybound to react in a particular way and raise duties or lower them as the

circumstances demand. The Budget need not be one shot exercise in which all things are pooled at one place and, therefore, what is being done has been done to meet a very complicated situation in our country, because to manage a vast, complex country like ours is really a very difficult proposition.

Now, I do not know why people expect this Budget to be really eventful and spectacular. Preparation of the Budget is a serious and, if I may say so, mundane exercise, and one should not adopt and adventurous As a matter of fact, the attitude. strength of the Budget lies in that it has been called a very matter-of-fact budget, because it has not resorted to any gimmickery or any cosmetics which probably would elicit applause from one side or another. It is a very balanced budget, and the more one studies it, more appreciation one has about the various aspects.

Now, Madam, I would like to refer broadly to some of the main features of the Budget. The Budget preparation this year must have been a very difficult exercise, because last year was a comparatively easy year. Last expenditure was year the defence less. The bearer bonds provided a lot of support to the Budgetary situation. The steel, coal and petroleum prices which were raised provided a very welcome windfall in sustaining the budgetary situation. All these things are not available this year. However, there are some good features this year which have been taken. advantage of in giving a push to the economy. The rate of inflation is less. Money supply has been controlled, and the agricultural situation is also quite helpful. Now, another reason why the Budget has to be conserva- . tive in the situation of our country is that we cannot take undue risks. The weather still plays a big role in agricultural situation, which affects the whole economy. A little drought here or a flood calamity there can upset all our calculations. recent rain and hailstorm in some

parts of the country have really affected the agricultural production to some extent and, therefore, it was very necessary that there should be a cautious approach in this matter, and not something flamboyant or adventurous. We are happy that the Finance Minister has done likewise. All budgets are prepared within certain constraints and much more so this budget. There are floods of compulsions which should be taken note of when we appraise the various aspecis of the budget. Now there is adverse security situation in region and for that he had to increase the defence expenditure and rightly so. That is one big factor which has to be taken into account. We are in the midst or in the 3rd year of the Sixth Five Year Plan and the inflationary situation has reduced the real worth of the financial outlays for the Plan. So, it was imperative that there should be a massive increase in Plan allocation in the Central as well as the State sector. Fortunately, this has been done. Even now, this is a minimal exercise, a sort of holding action. Unless we increase the allocations in the Plan sector even more considerably, I do not think the original targets of production and growth in the Sixth Plan would materialise. In spite of these difficulties, the Finance Minister has raised substantial outlays in the Central sector to the tune of 27.6 per cent. Petroleum exploration and allied subjects have received an increase of 90 per cent over last year. Coal production has been increased by 52 per cent. Power sector gets an increase of 62 per cent. In addition to this, we have given to the agriculturists and to the middle and low income groups certain concessions. We have given some concessions to the private sector on selective basis and the process of taxation has been almost painless. This budget has tried to meet the demands of all the sectors and to give a boost to our economy. One thing good that the Finance Minister has done well is to resist the pressure from the corporate sector to give them unwanted

concessions. This is the year of productivity and we do not want the production to increase. All that is suggested by the industrialists and their bodies is that "Give us across the board concessions and everything will be all right." The constraints to increasing production in our situation are snags in infrasti uctural facilities, power supply, poor transport, need for increased production of coal, etc. If these are made available, the production is bound to increase and the Finance Minister has touched these sectors and given them substantial allocations and a priority which will really give a boost to pro-Therefore, one good feaduction. ture of this budget is that, as I said earlier, in this budget there are no across-the-board concession, but concessions in a very selective way. As an example, the increase in power generation in DV.C. from 300 MW to 600 MW immediately resulted in more production of one million tonnes of steel. It is not the concessions that should be given to the private sector. We should help them to improve their capacity to produce more by providing these inputs.

Now the private sector goes by a theory which we call "the horse and sparrow theory". Under this theory, you feed oats to the horses; when they eat these oats, some grains of oats would fall when the horses defecate which the sparrows will eat. They say that you go on giving incentives to the corporate sector and prosperity would percolate down. It really does not happen. It is a very wonderful way of providing oat grains to the sparrows. What we should do is to directly help the people whom we to help. It means that the people at the lower levels of income should be helped. It is being done through the various schemes of the Government under the Twenty Point Programme and other programmes. So, I would say that the Finance Minister has done well to ignore the pressures and pleadings of corporate sector about whom I will speak more. 

We hear a lot about tight credit policy. Members from both sides of the House have said that there is a tight credit policy impeding production Well, I frankly disagree with this. I want to refer to it because tight or the present credit policy is a part of the package that Finance Minister has unfolded his Budget Speech He has mentioned about the statutory liquidity ratio that has been raised, about the cash reserve ratio that has been raised and about the bank rate that has been increased. These are very good measures and we should persit in this. My complaint actually is that banks are not sticking to these norms and even at the cost of paying penal interest to the Reserve Bank, they are not managing their money supply in a very proper way. These are very healthy norms. So, they must be stuck to. The so-called famine finance, if at all there is one, industrialists' own making. It is actually their inefficient management of the working capital that has resulted in would like to give difficulties, I some figures to substantiate what I say. More liberal cerdit generally goes into building of inventories. This is our experience. And, therefore, if you liberalise credit, it will go into building of inventories which is another way of saying, hoarding of raw materials, spare parts things of that nature. This is certainly a type of hoarding. Now, the current assets, as against capital investments of any enterprise, consist of inventories, loan, cash and things of that nature. Now, inventory constitutes 60 per cent of the current assets. The figures quoted by the Reserve Bank of India say that inventory constitutes the highest proportion of the current assets-60 per cent-whereas balance constitutes cash and bank only 6 per cent. So, if there is more efficiency in the management of current. assets the working capital of a concern, it would help and in relieving the so-called tight financial situation rather than going on liberalising bank credit which would I am sure end up by their building more and more inventories and hoarding things speculative atmosphere. in a very disturbing aspect of the Another management in the industrial sector is that the current assets, as a percentage of total assits are increasing The total assets would mean the fixed assets plus the current assets. che would imagine that the fixed assets would be more and the current be a sort of rotating assets would capital, working capital requirements and would be less. But since inventories and such things are built up with credit made available by the banks, the current assets as a perassets in increasing cent of total which is also a vrey unhealthy trend. So, this credit squeeze business has to be very carefully watched and no should be given more concession needed for special unless they are sectors like exports or production in the core sector.

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Well, this brings me to a very important and serious aspect of the situation, which means the efficiency of the private sector. We hear so much about the public sector and how its efficiency has to be increased. We are all for it. And I am sure scrutiny of this nature in this House. in the Public Undertakings Committee and other places results in improvement in the efficiency of the public sector in which so much money of (Interrupour country is invested. tions). I remember in this one remark Shri Pranab Mukherjee made some time back about the efficiency in the private sector. He said, the industries become sick but not the industrialists. And he was very badly criticised by the whole of the private sector for saying so. But it is a very valid proposition

CHANDRA-SHRI MURLIDHAR KANT BHANDARE: Quite correct.

SHRI RAM NIWAS MIRDHA. And, I am thinking of having a plaque made, if you agree, and to have it on his table: Industries become sick and not the industrialists, why? industrialists somehow go on prosperthig while the sickness of the industries increases. Why does it happen? This is a thing which must be probed into seriously and we should see that the sickness which is becoming a real serious situation now has to be tackled because more than Rs. 2000 crores of public financial institution money is locked up in them, because the employment of the people is at stake and this completely distorts projections for our industrial development. Well, I have some suggestions to make in this respect. We have a Public Undertakings Committee of Parliament which scrutinises these things. But there is no place, no forum, no committee where the functioning of the private sector could be scrutinised. In a way, they are answerable to nobody. They say that they are answerable to the shareholders. Now I do not have the time to dwell upon this at length but I would like to say that the shareholders never influence policies, even criticism is not their heard, the minority shareholders are a very pitiable lot and they have no voice in the running of the industries. There are national goals and policies like reservations for the Scheduled Castes and the Scheduled Tribes, employment to minorities, disabled persons and ex-soldiers. The private sector does not care for these national These are not applicable to goals. them and they do not conform to any of the schemes that the Government puts forward for the benefit of the backward classes.  ${f E}$ ven today we had questions about the public sector. Why do the public sector employees use foreign airlines? Even such things this House and Parliament scrutinises, public undertakings are so far as concerned. But, no one asks anything of the private sector. How many staff cars they have? How many guest

they maintain?  $Ho_W$ houses they travel? How much money is spent on foreign travel? I am saying that not because I am against the private sector. I regard the private sector as much a part of our hational economy as the public sector. I am the first to agree that the potential of private sector for contributing to the economic growth of the country has not yet been fully utilised or exhaus-That is why we are treating our national them as a part  $\mathbf{of}$ economic set up. I would like to go further and say that it should not be treated as a sector by sufferance, that they are here like third-rate citizens. They are not. We have put so much money in them and that too public money. Actually, it is not private sector from that point of view, that some private money is being handled. Eighty, ninety or ninety-five per cent of the money that has gone to create enterprises comes from public financial institutions and general public. So, they should be subject to the same type of scrutiny as is made of the public sector, because we want the private sector to be more efficient and to be enabled to play its role in our mixed economy set-up. So, my suggestion is that Parliament should establish a Private Sector Undertakings Committee the lines of the Public Sector Undertakings Committee and every enterprise which has assets of more than Rs. 5 crores should be subjected to a scrutiny in the same way as public sector is being subjected to. Again I sav this because so much which is public money is at stake, moliey and it is no longer private in the sense that they have created out of their own resources. The personal wealth of the people who run it is not even Rs. 1 crore but they handle enterprises in which they have invested Rs. 100 crores or Rs. 200 crores. So, the private sector should conform to certain national norms. As you have set down norms in the Bureau of Public Enterprises, such norms should be set to judge the performance of the private sector and I really want that it should be given all the assistance that they need to function properly. I will say a couple of things about some criticism that has been made about the Budget. Dr. Adisashiah is not here; yesterday he spoke against the removal of wealth tax on platitations. He said by removing this, we have taken the whole agricultural sector out of the tax net We'l, in a way he was correct; on principle he was correct. But one simple principle against which any tax measure can be judged is its ease of realisation and whether it will cause any inconvchience to a large number of people In principle, the expenditure tax is ideal, because if you spend more, you have to pay more tax. But in pracnever be implemented tice it can properly, and, therefore, we have not accepted it. Then these are plantations as a whole, because vast areas under plantation are under corporate sector which even now does not pay wealth tax and only the small planters, individual planters are paying this tax which brings hardly less than a crore of rupees. I think it is not more than that. Therefore, I thank, it was a very welcome and I congratulate the measure Finance Minister for it.

Not only in this, he has given a number of concessions to the agricultural sector which will certainly strengthen it. In a way, it is a kisah's kisans' needs for because increasing agricultural production have been taken care of. But in spite of this, I would like to say that not enough has been done in agriculture We should do much more The target of food production which the Finance Minister say in his speech will reach a new peak this year-a million tonne increase—is only 0.6 per cent more then what we reached in 1979 It is much less than the growth rate of population even. You can see how

vulnerable the whole agricultural situation is. So, much more needs to be done to strengthen agriculture in every possible way. I will just give one more example. The share agriculture in the net hational product is 44 per cent. Yet its share in commercial energy consumption only 7 per cent; its share in total power consumption is 15 per cent. So, the energy policy to which Findace Minister has given so much attention is to be made much more effective and conducive to the promotion of agriculture and rural development.

There is another misconception going rowlid that the agriculturists are not taxed. That was probably the basic assumption of what Dr. Adiseshiah said. But he himself gave figures which are interesting and he said that out of total tax realisation. corporate sector contributes only 10 per cent and 90 per cent is contribusector meaning household excise duties, Adirect taxes, custom, and things of that nature, and out of this household sector, we know 75 to 80 per cent are from rural areas, which means that the bulk of 90 per cent taxation which is attributed to household sector, is borne by rural masses. It is not correct to say that rural areas are not properly taxed because they contribute substantially to the tax revenue of the country.

Another thing which I would like to mention and which Dr. Adiseshiah said is that there is something like a vicious circle, low savings, low investments, low growth; but we have reached a stage where there is high rate of saving, 22 to 24 per cent; high rate of investment; but still growth rate is low. Now I would like \* to mention my own reaction to this. This rate of growth and per capita income are very unsatisfactory parameters to judge a country's development Shrimati Mohinder Kaur just now mentioned that as per World Bank's statistics. India occupies the 124th position. Does it really reflect the true

situation about the economic strength of the country? So far as per capita income is concerned, the per capita income of the Soviet Union is just about the same as that of Ireland and Spain, which are regarded as poor countries in Europe. Do you mean to say that the economic development in the economic development in the Soviet Soviet Union is as poor as that Ireland and Spain? The per capita income of the Soviet Union is hail of that of Japan. Does it mean it is only half as strong as Japan in many ways? It is one of the World powers. Therefore, there have to be definitely some other criteria which have to be adopted. There are two terms which come to my mind in this context. One is, economic growth and another is development. Economic economic grown can be effected by indiscriminate production in all sectors, whether you produce consumer goods or cosmetic goods or steel or machinery; it all goes into the kitty which you say is economic growth. Economic development is a much wider concept. It is a concept through which the country gets some economic muscle even though it is not reflected in the statis-Economic development gives an egalitarian trend to our economic development programmes which are not reflected in this. Therefore, we should not bemoan the fact that our rate of growth is very low, that our per capita income is very low and so on. I wish, the hon. Finance Minister would find some ways by quantifying what economic development we have achieved. What we have done all these vears in spite of the poor performance in terms of growth rate is that our economy has developed a lot of strength and a lot of muscle, which will help us in carrying the country forward in a much more self-reliant way than many other countries who have a much higher rate of growth, but who are economically basically weak,

Now, Mr. Ghosh—he is not herehas mentioned again the IMF thing. He said, the Government has succumbed to the IMF. Now, I would like to give some instances against the basic grains of the philosophy of the World Bank and the IMF. It is well known that the IMF wants a deflationary Budget without any deficit financing. We have resorted to this. They want liberalisation of imports. But the Budget has imposed a on imports. new surcharge Budget has also provided for increased allocation in regard to Plan outlay, which again the World Bank, possibly, would not want because they want sector private to play greater role in the development of the country. The IMF wants balanced Budgets and we have already exceeded the Rs. 5,000 crores limit which has been set in relation to deficit financing in the Sixth Five-Year Plan They say that we should not pay aisubsidy. But the subsidy this year is of the order of Rs. 1692 crores as against Rs. 1595 crores last year. And the abolition of excise duty on two types of fertilisers is an added subsidy to this sector. IMF wants free trade. But we have imposed a 5 per cent across the board levy on many items. Therefore, it is very wrong to say that the World Bank or any other outside agency could influence our economic policies in a way that would not serve our national interest. We are a strong nation, with a strong Government and a supreme leader who can confidently lay down policies without any trace of influence from outside.

I would conclude by congratulating the hon. Finance Minister for the excellent Budget, which will give us growth with social justice and give us a firm base to carry the country forward and forward.

श्री भगत राम मनहर (मध्य प्रदेश) : माननीय उपसभाध्यक्ष महोदया, मैं माननीय वित्त मंत्री जी द्वारा प्रस्तुत बजट का स्वागत एवं समर्थन करने के लिये खडा हुम्रा हं । महोदया, वित्त मंत्री जी ने लगभग 1500 करोड रुपये का घाटे का बजट पेश किया है । हमारी

जितनी पब्तिक ग्रंडरटेकिंगज हैं उन पर हमारी सरकार का करीब 19692 करोड रुपया खर्च हुम्रा है लेकिन उनसे जो हमको ग्रामदनी मिलनी चाहिए उसको स्थिति में यह बिलकुत नगण्य सा है। माननीय वित्त मंत्रीं जी ग्रगर उनके लिये मुनाफे का टारगेट फिक्स करें तो न केवल हमारा बजट घाटा पूरा हो सकेगा इससे बल्कि हम सरगस बजट की स्थिति पर श्रा जायेंगे । मेरे हिसाब से इनको इस तरह की छूट विलकुल न दी जानी च।हिए। को 1982-83 वर्ष घोषित किया गया है। तथा निवेश का लक्ष्य 21%, बढाये जाने का प्रावधान, है। पिछले साल हम लोंगो ने रेलव कोयला, पैट्रोलियम, इस्पात जैसे बुनियादी क्षेत्रों में उल्लेखनीय प्रगति की है। यो तना के प्रथम दो वर्षों में विकास दर 6% रही है जबिक हम₁री 5.2% था। यह तभी संभव जितनी हमारी विकास की दर है बढती हुई ग्राबादी की वजह से इसका इफेक्टिव प्रभाव सामने नहीं ग्रा रहा है। हर साल एक ग्रास्ट्रेलिया पैदा कर रहे हैं। ग्रन्दाज यह हो रहा है कि हमारे जों विकास की प्रगति है जिस रफ्तार से हमको म्रागे बढना चाहिए उतना विकास नहीं हो पा रहा है। मेरा विश्वास है कि जिस तरीके से फैमिली प्लानिंग में काम चल ही रहे हैं उस में इनसैटिव भी दिया जा रहा है कुछ लोगों को मेरा मंत्री जी सुझाव है कि जो ग्राजन्म कुंवारे हैं, कुंवारियां हैं, जो ग्रपने-ग्राप को ग्राजनम कुंवारा घोषित करें उनको भी जाना चाहिए ताकि इसमें ग्रापका जो प्रोग्राम है उसमें एक कदम म्राप म्रागे बढ सकेंगे। कुछ नया नारा देना चःहिए (**ब्यवश्रान**) को सब

मिल जायेगा, स्रापका भीं मिल जायेगा (व्यवधान)

एक माननीय सदस्य: सब को कैसे मिलेगा ? (व्यवधान)

श्री भगतराम मनहर : जो ग्रपने को घोषित करेंगे आजन्म कुंवारा रहने के लिये उनको मिलेगा । स्रधिक स्रावादी वाले प्रदेश उत्तर प्रदेश, बिहार, प्रदेश , उडीसा , राजस्थान, पश्चिम बंगाल, उत्तर पूर्वी राज्यों में कृषि उत्पादन दर राष्ट्रीय ग्रीसत से काफी कम है। इन राज्यों में कृषि उत्पादन बढाने पर विशेष ध्यान देने की स्रावश्यकता है।

माननीय प्रधान मंत्री जी ने बीस सुत्री कार्यक्रम के तहन दालों एवं तिलहनों का उत्पादन बढ़ाने पर जोर दिया है। इ। बारे में काफ पै। का प्रत्यधान भी रखा गया है। छठो पंचवर्षीय योजना में दालों ने उत्पादन बढ़ाने हेतु विशेष प्रयास करने का प्रावधान है। परन्तु परम्परागत जो ग्रादिवासी ग्रौर जो हिली एरियाज हैं वहां पर इसकी काफी सम्भावना है। ड्राई फार्मिंग ने लिए विशेष योजना बनाना चाहिये दालें का उत्पादन बदाने के लिए कृषि विभाग को विशेष ध्यान देशा चाहिये ताकि दालों का उत्पादन ग्रधिक से ग्रधिक हो सके।

मान्यवर, जहां तक खाद्यान तेलों का सवाल है हम अभी करीब 900 करीड़ रुपये का तेल बारह हे ब्रायात कर रहे हैं। ग्रागे ग्राने वासे दो सालों के ग्रन्दर हमारी स्थिति 1100 करोड़ रुपये के 🐣 खाद्यान तेल वे आयात करने की होगी हमारे यहां से जंगली पेड़ हैं तिलहन फसलों को छोड़ दीजिये जो पेड़ महुद्रा, साल, करंज, नीम, ग्राम ग्रादि के हैं हमारे पास 66 लाख टन इनदा बीज उपलब्ध हैं श्रगर इन बीजों का

दोहन किया जाए इनका अगर संग्रहण ्किया जाए तो हम न नेवल इस मामले में ब्रात्मनिर्भाग हो जाएंगे बल्क खाद्यान तेलों के नियति करने की स्थिति में भी हो सकते हैं। ग्रभी तक इस इन चीजो का लगभग 7 प्रतिशत संग्रहण हो रहा है तो भेरा पुझाव है कि कृषि मंत्रालय इस तरफ विशेष ध्यान दे। ग्रादिवासियों, हरिजनों ने लिए सरकार ने विशेष ध्यान दे रखा है। ग्राई० ग्रार० डी० प्रोग्राम ्वे ग्रन्तर्गत इन वर्गीको ग्राधिक विकास का मौरा मिलना चाहिये। परन्तु पिछड़े क्षेत्रों में उन्हें कोई भी सहायता नही मिली। उदाहरणस्वरूप खीरी लखीमपुर **त्रादिवासी परियोजना में एक भी श्रादिवासी** परिवार को ब्राई० ब्रार० डी० प्रोग्राम वे भ्रंतर्गत शामिल नही किया गया है। पिछड़े क्षेत्रों में इस प्रकार के ग्रनेक उदाहरण हैं जहां शासन की नीति वे ग्रनुभार कार्य होना चाहिए परन्तु कार्य \_न**ही हो** रहा है।

ं एन० ग्रार० ई० पी० प्रोग्राम के म्रांतर्गत हरिजन एवं म्रादिवासी तथा म्रन्य पिछड़े क्षेत्रों में जहां पर बेरोजगारो तथा ग्रर्ड बेरोजगारी की जटिल समस्या है, ग्रधिक व्यय का प्रावधान होना चाहिए एन० स्रार० ई० पी० वे स्रंतर्गत हरिजन तथा ग्रादिवासियों वे लिए इंडिवीजुग्रल वेनीफिशरीज स्कीम चलाने का प्रावधान है। परन्तु राज्य सरकारें तदर्थ रूप में बजट का ग्रावंटन समान रूप से जिलों को कर रही है। उनके पास बोरोजगारों तथा श्रद्धं बेरोजगारों ने लिए न तो कोई स्कीम है, न उनने पास कुछ श्रांकड़े हैं जिसकी बजह से--ग्राप जो भी पैसा यहां से ब्रावंटित कर रहे हैं---उसको जैसा मैंने कहा कि हर एक जिलों को एक समान रूप वे वितरित कर रहे हैं। नतीजा क्या हो रहा है कि गरीकों को उसका फायदा हो गहा है कि नही हो रहा है, यह नहीं मालूम हो रहा है भीर जिनको सही फायदा मिलना चाहिए उनको नही मिल रहा है। मान्यवर, श्रापने यहां मे एक स्पेशन इंस्ट्रक्श इस स्कीम के तहत भोजने के बावजूद भी उनका कही भी, किन्ही भी राज्यों में ठीक से पालन नहीं हो रहा है और जिन चीजों को श्रापने मना किया है वही योजनाएं वहां राज्य सरकारें ले रही है। नतीजा हो रहा है कि बनीफिशरीज स्कीमन के स्रांतर्गत उनको श्रपनी गरीबी रेखा से ऊपर उठाने लिए कि ५रमानेंट म्राफ इन्सम की व्यवस्था जो हम करना चाहते हैं वह नहीं हो पा रही हैं। इस ग्रोर विशेष ध्यान देना ग्रावश्यक है। इसके लिए कुटीर एवं लघु उद्योगे को बढ़्भवा दिया जाना चाहिए। वनें पर **ब्राधारित उद्योग भी स्था**पित करने हेतु कृषि मंत्रालय को विशेष ध्यान देना चाहिए। राज्यों में कृषि उद्योग निगम के समान वन उद्योग निगम की स्थापना पर विशेष ध्यान देना जरूरी है। वन उद्योग लगभग एक करोड़ बेरोजगारों एवं ब्रद्ध बेरोजगारों को रोजगार देने की क्षमता रखता है। सेंटर वाटर कमीशन सिचाई मंत्रालय वे अंतर्गत कार्यरत है, परन्तू राज्यों वे साथ उसका ठीक से समन्यय नहीं है। पांच साल वे बाद उनको बताया जाता है कि कहां पर उन्होंने ड्रिलिंग की हैं और नतीजा यह होता है कि पांच साल वे बाद जो भी ड्रिल करते हैं वह सब का सब बंद हो जाता है। नतीजा यह होता है उसके बाद ग्रगर स्टेट गवर्न मेंट को सौंपा गया तो उसका लाभ किसी को नहीं मिल पाता है। इस ग्रोर भी ध्यान देने की म्रावश्यकता है।

काजू, काफी, ग्बड़ का उत्पादन बड़े पैमाने पर मध्य प्रदेश में भी तकनीकी तौर पर संभव है, पैदावार बढ़ा सकते हैं। इसके लिए विशेष प्रावधान की जरूरत है। मैं मंत्री जो से निवेदन जहंगा कि वे स्पेशल निवेंग दें कि इस श्रीर सरकार कुछ जाम करे। राष्ट्रीय: कुत बैंग पिछड़े क्षेत्रों में शाखा खोजने में श्रमों भी काफी पिछ हैं। नतीना यह हो रहा हैं कि गरीबों को जो श्रापने कार्यक्रम हैं उतने लिए वित्तीय साधन नहीं मिल पहें हैं। इपलिए जो ग्रामीण श्रमत हैं वहां बैंकों की श्रधिक शाखा खोलना श्रायस्थक हैं। खादी ग्रामोद्यींग कमीगत, हैंण्डलूम, हैंण्डीकापट बोर्ड को ग्रामोण विज्ञान में प्रमुख भूमिका है। मध्यप्रदेग, विहार, उड़ोसा ग्रीर उत्तर

प्रदेश ने 4िछड़े क्षेत्रों में उन्हें विशेष

ईकाइयां स्थापित करनी चाहिएं।

5 P.M.

ग्रंत में मैं यह कहना चाहुंगा कि ग्रापने गरीबों ने हित ने लिए बजट में काफो प्राववान किया हुया है, लेकिन जिननी भी राज्य सरकारें हैं, वे उसका सही रूप में उपयोग नहीं कर रही है। नतीजा यह होता है कि मिसएप्रोंप्रिएशन हो सकता है. उतना हो रहा ंहै। तों भ्रापके पैसे का जो सद्पयोग गरीबों को मिलना चाहिए, उसका दस प्रतिशत लाभ भी उसको नहीं मिन रहा है। उपने लिए श्रापको कोई ऐसी अमेटी बनानी चाहिए जोिक समय-ममय पर यह जांच फरती रहे कि उसका इम्पलीमेंटेश ठीक से हो रहा है, या समय-प्रमय पर अप राज्य सरकारों ने हिसाब किताब लेते रहें। उदाहरण स्वरूप बस्तर में श्रवतक चौबिस प्रति व्यक्ति में एक लाख रुपेश खर्च कर दिया है, म्रादिवासी के उत्यान के लिए, पर नतीजा क्या हो रहा है, कि उनकी अभी भी ज्यों की त्यों हालत है जो 1946 में थो। उनके भी बटतर है। एसी स्थिति मे सता इमावीमेंटेजा बहुत जावस्था है।

यां में भी भी मंत्रों जो की बधाई देता हूं कि उन्होंने बहुत अच्छा बजट पेश किया है।

SHRI GULAM MOHI-UD-DIN SHAWL (Jammu and Kashmi): Madam Vice-Chairman, I rise speak on this budget on behalf of the State of Jammu and Kashmir, it being surrounded on three sides by those powers which are in no way friendly to us. Therefore, the question arises when we have faced, since Independence, four wars-three with Pakistan and one with China and we know what untold miseries and sufferings ale inflicted on the civilian population of that State. Madam, that makes us to say with deference that we differ with regard to the perception regarding Afghanistan. The conflict between the Super Powers has brought war at our doors and that makes us all the more concerned with what is going on in Afghanistan.

A non-aligned, indepedent country has foreign troops in its land, and it is a fact-and we welcome it,, we appreciate it-that our honourable Prime Minister has said that India cannot envisage the stationing of foreign troops in any land, in any country, much less in an independent and no-aligned country. But something more is required. We want that India plays a positive and affirmative role in this behalf so that the non-aligned and independent status of Afghanistan is restored. There should be withdrawal of foreign troops and a political settlement of the issues.

Madam, there is the question of Pakistan and the question of no-war pact or treaty of friendship. Whether you call it no war pact or treaty of friendship, it does not matter because what we want is lessening of tension between the two countries. Whether there is detente or rapprochement, we want good relations with all neighbours, with Pakistan we have no issue over Kashmir. We have repeated it in world forums and in all parts of the world we have made it known that

there is no Kashmir issue. What is required is withdrawal of foreign troops from our motherland, that is part of Jammu and Kashmir. which is illegally occupied by Pakistan.

That is the requirement of the time, but, at the same time, why should we feel jittery when there is mention of Kashmir? As I submitted earlier let the true representatives of Kashmir be associated with all those delegations at world bodies or other forums where people from all parts of the would come and discus; any issue humanitarian problems and other things with us. But when we are there we can tall them what is what; we should not hide anything and we can tell them what is wrong with them, with their thinking. As far as we are concerned. we have discarded this two-nation theory long since: we do not believe in that. We have fought Pakistan. That is a matter of history and everybody knows it. Madam, there is the question of my State, we cannot help the fact that our State is backward, we cannot help it because it is mostly hilly with difficult terrain and it is also a sensitive area where China, Russia, Afghanistan and Pakistan are bordering us; and for that what we require is not taken note of by those who are in power here, because all these Plan allocations have not been sufficient. In fact, as far as the big States are concerned, the rail-road and other communication facilities are far superior in the bigger States and the key positions like the Central Cabinet Ministers, Governors of States, Ambassadors, etc. are virtually manned by the people of the big States, the Cen-Forest Services are tral and other dominated by them. As far as these things are concerned, what should be the priorities for the sensitive areas bordering our motherland? Unless and until development, economic development and development in all fields, takes place on a bigger scale, we shall he very weak; and if any limb of this federal structure is weak and any part of our motherland is weak, that

shall be vulnerable. And we need not say whast the system is which thrives on confusion and chaos. I need not mention it. But please take note of There was the Ladakh agitation the Kishtwar agitation. Madem Prime Minister had rightly said that she and her party do not believe in taking politics to streets, but it was taken to streets in these places by the Opposition parties there for reasons best known to them. They could not muster any strength in the Legislature and they are taking politics to streets. What is required, as far as the communication system, housing employment and other things are concerned. is that the Central Government must allocate sufficient funds and give priorities to our State, it being a sensitive area. I have already submitted even last year and during this session what happens to National Highway 1-A which is managed by the Border Roads Development Board. That Board controls and manages this road which is the only life-line going to Kashmir; it is a Defence road. You can visualise, Madam, when there are F-163 and sophisticated weapons brought to Pakistan and there is so much talk of tension and other things, this sol's life, line gets blocked. Please visualise the consequences when at times it is blocked for days together and even in the dry season even a crow can throw a pebble on the road and it is closed for days That creates much suffering and hardship for tourists, industrialists importers, exporters and ordinary passengers who get stranded for no fault of their's. You visualise that at that time the air-services from Jammu to Srinagar and vice versa take stranded passengers and the number of these services is increased. But I would submit for that matter that that is no solution to the problem. If the road is blocked, let the Civil Aviation Department take these passengers on subsidised rates to Kashmir or back bacause otherwise they take benefit of that trouble which is created by their own Central Government, the Transport Ministry, which manages National Highway 1-A

Madam, there is a great potential for hydro-electric energy in Kashmir. When we have to import petrol and other fuels and spend foreign exchange worth millions and millions of rupees, it is time, I think, that surveys are taken up in hand in Kashmir where we have great potential for generating hydro-electric power that will give employment to the people of that State and along with that we shall have the development of industries and other sources or income and have more energy to our benefit.

Madam, there was a talk about the octroi and the sales-tax being abolished. We oppose it because that is our constitutional right. It is a backward State with much dependance for finance on the Centre. When we have the constitutional right to levy the taxes we will not be contented nor shall we tolerate the dolas and other things from the Central Government in living of these taxes.

Then there are questions with regard to the hilly, backward regions, mostly under-developed regions communication system. The development of the roads is the sine qua non for economic development and prosperity of any part, especially those areas which are sensitive. As I have submitted earlier, there are two roads under construction by the State Government. They are alternate roads to the National Highway 1-A. We know its deplorable condition as it is maintained very badly. What we required is the Central Government assistance. The Central Government must undertake the construction of these two roads, one from Rajouri to Kashmir and another from Poonch to Kashmir, so that when there are the two alternate roads. if the National Highway 1-A gets blocked, we would not be left in the lurch and the State would not suffer.

Madam, I venture to submit here one point which my friends here on both the sides will appreciate. They do not give expression to that, and that is with regard to the salary and

allowances of the MPs. Much is being done with regard to the Government employees and other workers, labourers and all that. But nobody ventures to speak about the salary of the MPs in this august House. As far as this aspect of the case is concerned, I venture to ask: Why should we fee! shy of it? We make bold about it. There are Hon'ble Members here who can afford to ask the Minister of Railways, as we have heard the other day. to hand our railways to them so that they can manage it. But their number is very few and far between. And to them, I would with respect submit: if you are not interested in higher salaries, salaries which can enable us to devote more time and attention and devotion to this honourable job which the nation has entrusted to us, if you say that you do not require anything, then please give up the salary boldly. They say that they do not any salary. I tell them-don't depend on these populist slogans just because elections are near about. If you are not interested in it, give it up. In order that we should contribute our mite the Government should think over it; our salaries and allowances must be commensurate with our performance, and our duities and obligations in this august House.

### श्री बुद्ध प्रिय मोर्यः बहुत सही बात है।

GULAM MOHI-UD-DIN SHRT SHAWL: There are so many anomalies in our rules. We can go on intermediate journey by air, but our spouses are not given a pass or free air ticket. I do not know why. We are to travel up to Delhi where Parliament sits, and beyond Delhi can go but not with our spouses. These are petty things no doubt. But when we have to spend so much on other things, please consider that we should be enabled to give a good performance in this House and outside. Before elections we were practising lawyers, too, but we had to give up our practice, excepting friends like Mr. Bhandare who can afford to visit

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the Supreme Court and other courts once a year. But as far as most of the Members are concerned, we had to give up our practice for good. There being no other sources of income for them, they face hardship. Do not force these hon. Members to suffer. You have to enhance their salaries and allowances and give them all amentities and facilities. The Members of this Parliament are the lowest paid in the world, though ours is the biggest democracy in the world.

With these words, with thes suggestions, pleadings and even prayers, I welcome this Budget.

SHRI SANTOSH KUMAR SAHU (Orissa): Madam Vice-Chairman, I rise to support the Budget because I feel it is progressive, it is pragmatic and it is realistic. It takes note of the deep malaises in the economy of the country and tries to cure them. If we analyse the Budget, we see that it shows the Government's determination to step up the tempo of planned development. An increase of 27 per cent in allocation over the last year, that is from Rs. 8,619 crores in 1981-82 to Rs. 11,000 crores had probably never been seen in the past. So, Madam, I humbly submit to the critics that this is a positive direction shown in the Budget for the weaker sections of the society to provide better economic facilities for them,

Madam, we have seen Finance Minister's speech that the rate of inflation has come down to around 6 per cent. The global inflation is tapering off under the impact of deep recession and there is expectation of a fall in the oil prices. So in real terms, it will mean a 20 per cent increase at least in Plan expenditure. At the same time, we must take into account the lot of damage which was done some years back and which put the basic infrastructure in a very bad condition. It is fortunate that within these two years the economy, coming under proper guidance, is on the move In this House many honourable Members have spoken about the 20-point programme. We must have a better understanding of what the

20-point programme is. I would only quote the honourable Prime Minister who indicated what sectors will be given priority in the economic planning and development of this country. She said that "this agenda for the nation has been dovetailed with overall planned development; it pinpoints areas of special thrust which will show immediate tangible results in various schemes." It is very necessarv that there should be an actionprogramme before any Government. This 20-point programme declared by the honourable Prime Minister is an action-programme and if we analyse this programme, most of its emphasis is on the weaker sections, how they will be binefited speedily and how economic devleopment of the nation can be brought about. The Prime Minister has also said that "our economy is on the move. It is in our hands to maintain the improvement and lighten the burdens of our mil-I seek your wholehearted cooperation in making the programme a success." In any country the Opposition has also some constructive role to play for the economic development of the nation because the nation belongs to all the people, to all the parties, and as citizen of this country every body has a certain role to play. The aim of the 20-point programme is speedy rural development. Emphasis is laid on irrigation programmes because 75 per cent of the o'f this country depend ple agriculture. If we do provide irrigation facilities, if we do not provide infrastructure, if we do not provide inputs, we will never be able to make any improvement merely by setting up industries, more industries or more industrialisation. Therefore, the honourable Prime Minister has said that "in the coming three years every year we will have to provide additional irrigation facilities for 3 million acres." Madam So, Vice-Chairman, we have to analy**s**e the Budget, how it proposes to carry out that programme into action during the tenure of the present fiscal policies laid down by the Government. So it is very heartening that in this

Budget the agriculture sector has got the top priority which has the crying need of the country. find here in this sector for irrigation and rural development we are providing Rs. 4672 crores as against Rs. 4068 cror.s. This amount will be utilised in different States. If we analyse other provisions we find there is a provision of Rs. 2133 crores for irrigation and development of command areas; in the Central and State Plang the provision has been increased from Rs. 183 crores to Rs. 190 crores for integrated rural development programmes, compared to Rs 145 crores in 1981-82. an increase of 31 per cent, which will result in each block receiving Rs 8 lakh<sub>s</sub> compared to Rs. 5 lakhs 1981-82, which will provide employment to more than 3 million people in the rural sector who are basically very poor; it really gives a boost to those people at the bot om of the economic level, they will get some social justice, they will have a chance for economic promotion. Not only that. There are other provisions like rural employmen'; Rs. 190 crores has been provided for it which will generate 350 million man-days rural work in the fields The special component has been provided to take care of the tribal people; more funds have been provided for their uplift; there is scope for providing more funds for Scheduled Tribes, or people who are below the poverty line, they people who have suffered for over a thousand years.

Then, some people have been asking about house sites or the landless people. For them Rs. 70 crores have been provided-or land to the landless people.

So, all these things clearly show that we are on the path of socialism about which many honourable Mem-· bers have voicing so much cern in this House today. But let me socialism is also of many tell you. different hues. You see socialism, you see the Soviet socialism, you see the Chinese socialism, and so on. There are many different facets of life. But India is a country with a culture lasting over thousands of years India is a country with its own civilisation. And our first Prime Minister, Pandi': Jawaharlal Nehru. knew the people of his country and the culture of this country. He developed the theory of democratic socialism on which India is probably experimenting today. Instead of looking to the western ideas we developed in this country a new political philosophy based on mixed economy. The budget presented by the Finance Minister this year has some broad objectives based on this theory economic philosophy. The budget ha, tried to see that social objective is looked into and the minimum amenities are available to the poorest of the poor in this country. What the primary objective of a budget? The primary object is information complete give and to present a complete and full picture of the financial policies of the Government in order to enable the Parliament to measure the impart of the economic programmes of the Government on the country and the people.

We are aware of the fact that a parallel economy is working in the country, the black money is to the tune of thousands of crores of rupees. In this connection we must see what the Budget has done. I congra'ulate the Finance Minister for giving some new incentives for generating savings He has introduced the capital investment bond schome. Tene of thousands of middle clars people could put their savings in this scheme at 7 per cent rate of interest. This will be free from wealth tax and income tax. This scheme will result in providing some incentive motive for savings which can be used for the economic growth of the country If this scheme is not introduced in the budget, most of the savings of tens of thousands of middle class people would have gone to the parallel economy in the country creating further inflation.

Social security certificate is a new innovation one sees in the budget. This is being welcomed and appreciated by the topmost economists in the country. In any developing country if they want capital formation for purposes of development, it can come only through savings and thrift. The other day I was listening to a lecture by a top Japanese banker who said that the industrial development of his country in the last twenty years was mainly because of less spending and more savings. They kept all their money in the bank. Similarly, these sayings in our country will also have a tremendous effect in checking the further growth of the parallel economy which is a menace in the country. Yesterday the Times of India had estimated generation of about Rs. 300 crores from the capital investment bond scheme. I feel if we really go forward in this direction we will get more than 5 times or 8 times this limit and then this will bring down the budgetary gap.

Now about corporate sector. True to the spirit of democratic socialism. we wanted our public sector undertakings to be looked after well. Many hon. Members said that there is more efficiency in the private sector industries. But the country's national goals cannot be fulfilled by the private sector industries. We have had extensive discussions in Parliament on the performance of public sector units. Mr. Mirdha was telling us that though many of the private sector units have become sick, our industrialists have become sick. Private sector industries do not have the development of the nation as their goal. That is why our social objectives and economic objectives cannot be fulfilled by them. It is gratifying to note that a huge outlay has been provided for in the budget for the public sector. For the industrial and mineral sector the budget has provided for Rs. 2.851 crores. The emphasis in the budget is on the development of infrastructure because this was completely neglected by the foreign rulers till 1947. Madam, I would like to point out one more important thing and it is about the disparities and regional imbalances. Madam, India is a vast country and it is almost a country of countries; it is almost a continent.

SHRI HAREKRUSHNA MALLICK: It is a subcontinent.

SHRI SANTOSH KUMAR SAHU: Yes, it is a subcontinent. Anyway, it is a very big country. Kindly admit that.

Now, there are many backward areas in our country. If we analyse the per capita income of the various States, we will see that the States having a low per capita income also have a large percentage of unemploy. ment and a higher percentage of people living below the poverty line. So, it has been the emphasis of the Government of India-we have also discussed it many times in this Housethat some special priority should be accorded to the States where the per capita income is very low, because they have all the evils of a bad economic system. In other words, they have low per capita income and a large number of people living below the poverty line. But, unfortunately, their development has been very much lopsided. I would only like to quote "The Economic Times" in this connection:

"Our analysis of the data brings to light some other implication of the lopsided investment. We find that some of the poorer States, with low per capita income, like Orissa, Bihar, M.P. and some parts of U.P., still have vast reserves of untapped natural resources. We have in M.P. something like 65 per cent of the country's total known coal reserves, 45 per cent of iron ore reserves in India, and in Orissa, we have 22 per cent of the country's iron ore, 40 per cent of manganese ore, 85 per cent and 50 per cent of of chromite bauxite. West Bengal too is rich in coal deposits."

Madam, in this House, when we were debating earlier on the economic

[Shri Santosh Kumar Sahu] maladies of the eastern zone, we were that nature has given us bountiful resources, but the poorer States cannot tap all those resources properly. The metallurgical industry needs heavy investments which the poorer States cannot afford to make. But, in this context, I want to thank the Government of India here and also the Prime Minister, who have industries to given two large Orissa. One is the aluminium plant in Koraput which is a very backward area. This project has been taken up now which will help the backward people of this backward area. then, Madam, today, we heard that the steel plant which was to be located at Paradip has been shifted Sukinda Orissa. to in These industries will give opportunities to the people of these backward areas to develop themselves and subsidiary industries will also come up here. These industries are very necessary for the development of the country.

Another point that I would like to mention here is about the need to an economy drive in penditure. Ţ fundamentally drive lieve that some should be there to cut down wasteful expenditure and some sort of economy drive should be undertaken by the Government so that the rising cost of administration is reduced to some extent. I entirely agree to the grant of DA and other things to the employees. But there should also be a curb on wasteful expenditure and there must be a committee appointed by the Government to see how this wasteful expenditure could be curtailed and how that could be used for other productive purposes.

Then, Madam, the other important thing that I want to touch upon is about the public sector undertakings. These undertakings have vast resources and a large amount of public money has been invested in these projects. Therefore, they must show profitability in the interest of national

development. Only if they show profits, we can plough them back into new ventures and we can reinvest them and we can thus generate new economy and develop more such public undertakings.

Another important thing is about the regional imbalances that exists Ιt not enough now. is give just extra doses of financial assistance to the less developed regions. We should also see how the implemented for the projects are benefit of these areas and there should be proper monitoring so that you can see how the projects which are sanctioned for such areas are executed and one can see whether they are working properly or not. You should also see whether the people, the tribals, the adivasis, the Scheduled Caste and the Scheduled Tribe people, the backward people derive benefits out of these projects. Only when proper monitoring is there, one can know all these things and see whether these are adequate or whether we should volve new schemes so that the poor people, the people at the bottom level, the adivasis, the Harijans, etc. will benefit and will have a say in the development of the nation. Thank you.

SHRI AMARPROSAD CHAKRA-BORTY (West Bengal): Madam Vice-Chairman, I take this opportunity to focus attention on some of the points, and this I do, not mixing any emotion or sentiment or with any exuberance, but I state what is the fact in our country. Now, you might have observed that the feeling of every one, whether on this side or on that side, is that the poor man should be benefited or how the have-nots. who have been deprived for such a long period, for the last 34 years, should be benefited at least in regard to their minimum requirements. Now, Madam, does this Budget reflect a single such thing? This Budget, along with the statistical jugglery-I don't say these are figures but it is only a fiction. If I may say so-is only aimed at convincing us that this is a "Productivity Year", there will be

more production, the country will be benefited more, people will be benefited, and so on. And this has been tried in the Economic Survey at least. In the penultimate paragraph

at page 4, they say:

"In this connection, the step-up in domestic crude oil production from 10.5 million tonnes in 1980-81 to 15.9 million tonnes in 1981-82 (estimated) is noteworthy. As higherproductivity is the key to rapid improvement of the economy, 1982 has been called the 'Producqvity Year'. And a new 20-point economic programme has been announced which focussed attention on the priority areas. with emphasis on improving the condition of the weaker sections of society for concerted action at all levels.'

Now, by giving some figures they have made a focus or they have made an attempt at least. But my question is: What the per capita debt in the country. and how many people out of 68 million people are below the pov\_rty line? Sir, we do not believe in capitalism and we are firm on this point that this bourgeois can never do any good to the poor people the workers, peasants and landles: labourers. And we are saying this from the very inception and from the very beginning. What is the result? The result today is seen in the capita debt. You will be surprised to see that the per capita debt on every Indian citizen has gone from Rs. 71 in 1951 to Rs. 1146 in 1982 This is almost equal to the capita income. This is just one instance. We have taken foreign money. But what is the position of the dividual poor in this country? The per capita income is equivalent to the per capita debt. See the condition: Every citizen, over head, is carrying a debt of Rs. 1146. And Rs. 1143 is the average income,

per capita income, of the citizens. according to the jugglery of figures. Conceding this position, an individual citizen in this country is paying by way of debt what he is earning. This is the result of 34 budgetary estimates, economic surveys and also this country. high expectations in I believe in the basic thing. He can not improve the lot of the poor pro-This Economic Survey is their document. It says: There is evidence that actual output per unit of capital employed in the economy has been decreasing and this has advers's effict on the growth of the economy as well as on the return position and also on the present resources position of the Government. Apart from that, we have got resources and the infrastructure for our industry to grow. But what does your report say? The evidence is there that actual output per unit of capital, which-you have procured either from the I. M. F. or by some other debt or loan from the private individuals, 'etc., actual output per unit of capital employed in the economy has been d'acreasing If that is so, which one is correct? Madam, the Economic Survey is correct or the jugglery of figures or the penultimate paragraph. After saying so many things such as sha'l take them to Heaven, we shall give them all amenities, we shall increase production we have all infrastructure, we have increased the production of crude oil, the fact remains that the actual output on each How unit of capital is decreasing. can there be progress then? Madam, ., we are very much pained to see that in every sector this Government is working for the capitalists and the multi-nationals and for those who are exploiting this country. the last ten years, we have made only 10 people great in this country of our hrown 60 per cent people below the poverty lin's. So, Madam? where is the progress, what is the object of the budget? In every country, they prepare the budget with the idea of growth of the people and for glying self-sufficiency

#### [Shri Amarprosad Chakraborty]

to the country. Although we are investing thousands and thousands of crores of rupees, the result is nil. That is why, it is a very frustrating situation in the country. Unless you can come out of this frustrating economic situation, the object of giving help for the working sections, poorer sections and workers and providing them benefits will end in futility. It has ended in futility during the last 34 years. Now, you come to the industries. What is happening there? I know from my personal knowledge, not as a Member of this House but from my personal experience, that many industries, especially in the public sector, are running in losses, losses and losses. I can give specific examples. Take the example of Burn & Co., Breithwaite & Jessops, the Hoogl ly Docking and Engineering and the Howrah Iron and Steel Private Ltd. I am giving only a few. The two are being run by the capital of the Government and one is run by the Government. They are facing closure. In one breath you talk of increasing productivity. In one breath you talk of giving benefits to the poorer sections. And in another breath, you are closing those big concerns and the public sector concerns in spite of the huge amounts that you it a consistent have invested. Is policy? I would specially draw the attention of the hon. Minister to one aspect. Yesterday, I mentioned about the jute mills. 3,75,000 workers are on the streets and no steps are taken by the Government in this regard. And you talk of productivity. You talk that mandays are lost 32 million or 30 million mandays are lost. For whose fault? It is because of your your defective planning, defective procedures. your wrong steps. the ultimate good is not coming to the poor people. On the contrary, poorer people are thrown into the streets. Thousands of family members of these workers are crying just for a handful of rice. And you talk of productivity but you do not give full co-operation to the labourers. We do not make arrangements for their day-to-day

wages so that the productivity can also increase. And we have seen what has happened recently in the textile mills. Lakhs and lakhs of people are suffering. Lakhs and lakhs of people are suffering in the jute mills. You are not taking any steps inspite of the fact that you are investing crores of rupees in that economy. (Time bell rings) Madam, I am finishing in a few minutes. Where is the country heading to? You say that the inflation has been checked. In your Report, you say that we shall try to bring down the inflation rate. In fact, what we find from our experience, from our actual working is to the contrary. And we find from the Survey that the inflation rate is decreasing. You find a jugglery of figures. The very nice and most able bureaucracy has given such a bluffing to the people, and the people are being bluffed for the last 33 years.

Madam, I will now give a few instances. On the expenditure side, you will find that we are paying a debt of Rs. 39,883 crores, that is Rs. 3,323 crores per month or Rs. 110 crores per day or Rs. 110 for every citizen. That is our debt. The inflation is high. All essential commodiin the grip of ties are spiralling The prices. expenditure on some Departments is increasing. people are burdened with all this. On the contrary, labourers and the peasantry are getting a raw deal. Land reforms are not taking any shape. We are not giving land to the landless. Yet, we say that we are for labourers. In the agriculture sector, estimated a production of 132 million tonnes. What is the progress? Now, look at the Central Budget. is a monsoon budget. If there is monsoon, there is a good crop. Ιf there is no monsoon, there is no crop. Why is it so? Can you not improve the irrigation system? In figures you say, yes, we have increased the potential by 2 million hectares. In fact, if there is no rain, there is no crop. And the people have to suffer be-

cause of your wrong approach. The basic thing is that this Budget is for the benefit of the capitalists, for the benefit of the multinationals. It is not for the benefit of the people, it is not for the benefit of labourers and industrial workers. Though my friends on the other side are lamenting that the poorer sections should be given some benefit but, alas! it only be a wishful Madam, and again we shall be coming next year and getting this report from the officers and again we shall give a good hope to the people but we shall not have made any improvement in their conditions. What is the housing problem in this country today? What is the state of the poor Government employees and what is their condition? Nothing. No improvement, So, Madam, it is my humble suggestion and submission that at least in the name of the poor people the Government should act with an open mind and reorient the Budget estimates so that they yield some benefits to the poor people, some benefit to the workers and some benefit to Government employees and teachers and others. At present 60 per cent of the people are thrown below the starvation level and we shall have to lift them up and give them proper care and attention in future. With these words, Madam, I conclude.

DR. V. H. SALASKAR (Meharashtra): Madam, Vice-Chairman, I rise to support the Budget. At the outset, I congratulate our young and dynamic Finance Minister for the ·lucid presentation and skill in presenting this Budget. I think it will be hard to match his performance. has brought style and subtle finesse to every item that he has touched in the Budget.

Being a medical man I will just touch upon the health problems of our country. Our life expectancy has gone up from thirty two years to fifty two years in 1980 and it may go up to 60 years. We should pay some attention to the geriatic problem and I think it is high time that we get

some provision in the Budget made for old people above 60 years. I will request the Finance Minister to make a provision in the health budget for a separate wing for the old people in the various hospitals. The infant mortality has come down to 125 per thousand live birth and the death rate has been brought down to 14 thousand per population. Small pox has been completely eradicated and malaria and cholera has also come under control. Effective measures are being taken to prevent blindness, leprosy and tuberculosis. Nearly 1.85 lakh village health guides have been trained. Over 25 lakh dais have been trained up to December 1981 and by 1983 each village will have at least one trained dai.

Madam, I would like to stress more on tuberculosis because blindness and leprosy is one hundred per cent Government supported. But tuberculosis has not received 100 per cent Government support as per the Budget. In this connection, I would like to tell you how we are tackling in Mahathis problem. rashtra State Anti-Tuberculosis Association of the Maharashtra State has prepared pilot project based on prevention, promotion and cure. I would like to deal a little more elaborately on this The project is known as "Taluka Vise shibirs". Three monthly rounds of multiple preventive vaccination are planned to cover the children of all the villages in the taluka followed by a diagnostic shi-In these shibirs polio, triple antigen, B.C.G., Vitamin A are given to children in three monthly doses. Tetanus toxoid is also given to pregnant women. A district has ten to fifteen talukas with a total population of one and a half million. taluka has 80 to 120 villages. If this pilot project becomes successful would request the Finance Minister and the Health Ministry to adopt it for the whole country to control the tuberculosis problem by 2000 A.D.

Another thing that we are trying on the treatment part in the TB pro-

#### [Dr. V. H. Salaskar]

gramme is, we have brought down the theatment period from 11 years to about 3 to 6 months by evolving a method where we are giving four medicines: Isoniazid. Thiacetazone. rifamycin and streptomycin initially and then come down to giving three medicines in three months' These drugs are proving very useful and successful, as with the use of these medicines, the treatment part has been considerably reduced from 1½ years to 6 months. In Dindori taluka of the Nasik district, 98 per cent of children are covered with this inoculation and we are preventive getting a good response. I have submitted this report to our Minister and I have asked him to consider it on all-India basis.

Environmental pollution is becoming an acute problem in the country and wherever there is pollution, we have seen that there are incidents of blood cancer and this is becoming very common among children and it is increasing at an alarming rate. It is high time that we have a medical cell to look after epidemology of this disease.

Another disease that is coming up is allergy in various forms in these areas and many a time, diagnosis is not done properly and the patient remains untreated for longer periods.

Then about family planning programme and population control, I have one or two points to say. We are having increase in population in the urban areas because rural people are coming to urban areas and slums are being created which is again a source of problem for the cities. For the family planning programme, there has to be a programme of motivation. If we can arrange for small documentary films in various languages to be shown before we can actually go in for sterilization. I think this will be more useful. We have found during our medical work in the Faral areas that such exhibitions of films give a good amount of motivation to the ladies and they themselves come forward. In Maharashtra, in the Municipal Government hospitals, when a woman comes for the second time for delivery, we always motivate her and tell her the benefits of family planning and they willingly come forward. This way we have achieved a great success in the family planning work and this programme is working to our satisfaction. As far as incertives are concerned, I feel that in stead of giving cash individually, if we can motivate them properly, this programme can very successfully achieve the target. If they fulfil the target, then, we 6 P.M. can supply them electricity. drinking water, provide them with roads, sanitary arrangements, fertiliser and so on. I have seen this. Recently, I had been to Nasik for this programme. The villagers are willing to come forward if we can give such benefits like drinking them sanitary arrangements water, roads, and so on. They are becoming very conscious about this drinking water. Of course, a provision of Rs. 7.45 crores has been made in the Budget estimates and a part of this can be utilised for these audio visual things.

There are some points about medical education which I would like to Our Government has mention. appointed a Medical Education Committee and because of the new concept in health care, I think, there will be a great need to change our medical education. I think, right from the SSC, or even from the Sixth Standard onwards, we should select the boys and girls, or, we should tell the parents of those children who will be going in for the medical profession, that they should be given extra coaching in Chemistry, Biology and Physics and, as far as possible, may be English for the language some time to come because I have found as an examiner and teacher that English language is very essential. If the candidate is poor in English, then, somehow or other, he takes a longer time.

THE VICE-CHAIRMAN (DR. (SHRIMATI) NAJMA HEPTULLA):
Do you have a long speech, Doctor?

DR. V. H. SALASKAR: Five minutes more.

THE VICE-CHAIRMAN (DR. (SHRIMATI) NAJMA HEPTULLA): You finish your speech.

DR. V. H. SALASKAR: Now, we will require sanitary inspectors to go to look after the to the villages drainage system and to mosquitoes, flies and so on. should train a large number of perfor this purpose. I would sons request the hon. Finance Minister and through him, the Health Minister, to have an Institute of Tropical and Diseases, established Communicable in the southern part of the country to train these sanitary inspectors. There is no such institution in that part of the country. There was a proposal from the Central Ministry of Health in 1964 to have such institute in Bombay, but I think, this proposal has fallen through.

Another important thing is that since our medical education will now be rural-based, we should have an institution to train the teachers in the orientation of medical education. We can establish such institutions in various States.

Then, as I said in the beginning, life expectancy is increasing. Therefore, our Government should think of this question of geriotrics. As one of the hon. Members said, there will be a conference on ageing and we are participating in it. I think, it is hightime we did it.

#### MESSAGES FROM THE LOK SABHA

- (1) Appropriation Bill, 1982.
- (2) Appropriation (Vote on Account) Bill, 1982.

SECRETARY-GENERAL: Sir, I beg to report to the House the following messages received from the Lok Sabha, signed by the Secretary of the Lok Sabha:

#### (1)

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, <sup>1</sup> am directed to enclose herewith the Appropriation Bill, 1982, as passed by Lok Sabha at its sitting held on the 16th March, 1982.

The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

#### (2)

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Appropriation (Vote on Account) Bill, 1982, as passed by Lok Sabha at its sitting held on the 16th March, 1982.

The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

I lay a copy of each of the Bill on the Table of the House.

THE VICE-CHAIRMAN (DR. (SHRIMATI) NAJMA HEPTULLA): The House stands adjourned till 11 a.m. tomorrow.

The House then adjourned at four minutes past six of the clock, till eleven of the clock on Wednesday, the 17th March, 1982.